

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :31/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/30246/2024 ARBA/16/2024	KUSUMA CHANDUKA VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, NATIONAL HIGHWAYS NO.203,PURI	AJIT KUMAR MOHANTY VS	// ( //
2	D-ARBP/31473/2024 ARBP/40/2024	SENDOZ COMMERCIAL PVT.LTD. VS IREL(INDIA)LTD.	SREEJIT MOHANTY VS	// ( //
3	D-BLAPL/22534/2024 BLAPL/7631/2024	JUGAL SITHA VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(B)CC/000012/2024
4	D-BLAPL/22535/2024 BLAPL/7632/2024	ALEKHA PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(B)CC/000011/2024
5	D-BLAPL/22537/2024 BLAPL/7633/2024	ROHIT HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPURE MAHILA /133 /2023 AD-HOC A.D.J. (FTSC), JEYPURE(Korapu TR/000008/2024
6	D-BLAPL/22410/2024 BLAPL/7634/2024	SK. SABAJ @ SABAJ VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /275 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000379/2024
7	D-BLAPL/22556/2024 BLAPL/7635/2024	JITENDRA KUMAR JUJHARSINGH VS STATE OF ODISHA	JUGAL KISHOR ROUT VS	FATEGARH /34 /2023 DISTRICT AND SESSIONS JUDGE,NAYA ST/0000142/2023
8	D-BLAPL/22378/2024 BLAPL/7636/2024	KRUSHNA CHANDRA MALLIK VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	TUSRA /171 /2018 A.D.J.,BOLANGIR(Balangir) Spl/0000061/2018
9	D-BLAPL/22415/2024 BLAPL/7637/2024	CHANDAN @ UTTAM MOHAPATRA VS STATE OF ODISHA	JENAMANI JEEBAN JYOTI VS	DHAULI PS /171 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001184/2023
10	D-BLAPL/22446/2024 BLAPL/7638/2024	ASLAM KHAN @ ALLI VS STATE OF ODISHA	UMESH CHANDRA DORA VS	ASTARANGA /21 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000139/2024
11	D-BLAPL/22353/2024 BLAPL/7639/2024	ASHRUMOCHAN ROUT @ LITUN VS STATE OF ODISHA	AVIRAM PARIDA VS	SPECIAL CRIME UNIT /5 /2023 3RD ADJ BHUBANESWAR(Khordha ) TR/0000439/2023

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12	D-BLAPL/21617/2024 BLAPL/7640/2024	ARYAN @ SACHIN KUMAR GUPTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	Maitri Vihar PS /405 /2023 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002074/2023
13	D-BLAPL/22172/2024 BLAPL/7641/2024	SANATAN PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SPL.TASK FORCE /20 /2023 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000177/2023
14	D-BLAPL/21758/2024 BLAPL/7642/2024	BHANJA KISHORE @ SANJAY @ SANJEEB @ RAJU NAIK VS STATE OF ODISHA	SATYJEET ROUT VS	DEOGARH /28 /2020 A.D.J.,DEOGARH(Debagarh ) ST/0000015/2021
15	D-BLAPL/21621/2024 BLAPL/7643/2024	ARYAN @ SACHIN KUMAR GUPTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	Maitri Vihar PS /404 /2023 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002073/2023
16	D-BLAPL/21848/2024 BLAPL/7644/2024	KAMAL LOCHAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /34 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000033/2023
17	D-BLAPL/22221/2024 BLAPL/7645/2024	DEV @ DEB KUMAR KOUSHALYA @ KUSULIA @ KAUSALYA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	AMBADOLA /200 /2023 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000035/2023
18	D-BLAPL/22365/2024 BLAPL/7646/2024	BHAGABAN DEHURY VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 SPECIAL JUDGE ATHMALLIK(Anugul ) Spl/0000013/2024
19	D-BLAPL/21628/2024 BLAPL/7647/2024	SAROOKH KHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DARINGBADI /100 /2022 SPECIAL JUDGE,BALLIGUDA(Kandhamal ) Spl/0000039/2022
20	D-BLAPL/20237/2024 BLAPL/7648/2024	JAHIR ALLI @ ZAHIR ALI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CAPITAL P.S. /226 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000753/2024
21	D-BLAPL/21058/2024 BLAPL/7649/2024	BASUDEV JALA VS STATE OF ODISHA	PRANAB KUMR DAS VS	CHITRAKONDA /114 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000141/2022
22	D-BLAPL/21172/2024 BLAPL/7650/2024	SABITRI JENA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000361/2024
23	D-BLAPL/22700/2024	M.SUNIL	BISWAJIT MOHANTY	BHANJANAGAR /957 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7651/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR/0001600/2023
24	D-BLAPL/22715/2024 BLAPL/7652/2024	NIRANJAN MALLIK VS STATE OF ODISHA	SUJATA JENA VS	/ /0 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000021/2024
25	D-BLAPL/22675/2024 BLAPL/7653/2024	RAJESH BHUE @ RAJESH BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /148 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir ) GR/0001344/2024
26	D-BLAPL/22681/2024 BLAPL/7654/2024	TAPAN DALEI VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	Maitri Vihar PS /244 /2024 A.D.J.,BHUBANESWAR(Khordha ) TR/0000375/2024
27	D-BLAPL/22611/2024 BLAPL/7655/2024	BHIMA MADKAMI VS STATE OF ODISHA	UMESH CHANDRA DORA VS	M.V.79 /200 /2023 C.J.M.,MALKANGIRI(Malkangiri ) CT/0000038/2024
28	D-BLAPL/22682/2024 BLAPL/7656/2024	RANJAN TANDIA VS STATE OF ODISHA	GURU PRASAD PANDA VS	MANAMUNDA /189 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000008/2024
29	D-BLAPL/22673/2024 BLAPL/7657/2024	AMIR GURLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /138 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Patnagarh ) GR/0000757/2024
30	D-BLAPL/22707/2024 BLAPL/7658/2024	MD.NAZIR VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SECTOR-19 /95 /2024 S.D.J.M.,PANPOSH(Sundargarh ) GR/0001578/2024
31	D-BLAPL/22795/2024 BLAPL/7659/2024	DEV KUMAR SAMANTRAY @ DIPTIMAYA SAMANTRAY VS STATE OF ODISHA	BISWARANJAN DALAI VS	JHIRPANI P.S. /68 /2024 SPECIAL JUDGE, SUNDARGARH(Sundargarh ) Spl/0000056/2024
32	D-BLAPL/22718/2024 BLAPL/7660/2024	BIKASH DIGAL VS STATE OF ODISHA	SUJATA JENA VS	PHULBANI TOWN /70 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal ) Spl/0000054/2023
33	D-BLAPL/21853/2024 BLAPL/7661/2024	DIKSHIT BHOI VS STATE OF ODISHA	SUSAMPAD HOTA VS	TUMUDIBANDHA /93 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal ) Spl/0000142/2024
34	D-BLAPL/22731/2024 BLAPL/7662/2024	PRAHALLAD KHILLA VS	MANORANJAN PADHY VS	CHITRAKONDA /59 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri )

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35	D-BLAPL/22519/2024 BLAPL/7663/2024	STATE OF ODISHA SAMIRUL MALLICK VS	MANORANJAN PADHI VS	Spl/0000079/2022 / /0 SPECIAL COURT,CUTTACK(Cuttack)
36	D-BLAPL/22798/2024 BLAPL/7664/2024	STATE OF ODISHA MANGU MAJHI VS	MANORANJAN PADHY VS	2(A)CC/0000054/2024 MOTU /55 /2020 DISTRICT AND SESSIONS JUDGE,MAL
37	D-BLAPL/22601/2024 BLAPL/7665/2024	STATE OF ODISHA DAMODAR MAHANTA VS	PARTHA SARATHI DAS VS	CT/0000065/2021 PATNA /247 /2024 J.M.F.C.,KEONJHAR(Kendujhar)
38	D-BLAPL/22816/2024 BLAPL/7666/2024	STATE OF ODISHA SHAKTIDHARA MAHARANA VS	PRASANTA KUMAR NANDA VS	GR/0000922/2024 BADAGODA P.S. /460 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor
39	D-BLAPL/22336/2024 BLAPL/7667/2024	STATE OF ODISHA MALINA DEY VS	MANAMOHAN PATTNAYAK VS	TR/0000390/2024 / /0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWA
40	D-BLAPL/22664/2024 BLAPL/7668/2024	REPUBLIC OF INDIA AMIR GURLA VS	SURYAKANTA DWIBEDI VS	RC/0000010/2024 LARAMBA /139 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH
41	D-BLAPL/22666/2024 BLAPL/7669/2024	STATE OF ODISHA MANAS BAG @ MANASH BAG VS	SURYAKANTA DWIBEDI VS	GR/0000758/2024 / /0 SPECIAL JUDGE,BHAWANIPATNA(Kala
42	D-BLAPL/22359/2024 BLAPL/7670/2024	STATE OF ODISHA BALARAM SAHOO VS	JUGALA KISHORE PANDA VS	2(A)CC/0000011/2024 / /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
43	D-BLAPL/22555/2024 BLAPL/7671/2024	STATE OF ODISHA GUDU DIGAL VS	AMULYA RATNA PANDA VS	2(A)CC/0000361/2024 BALLIGUDA /111 /2019 SPECIAL JUDGE,BALLIGUDA(Kandham
44	D-BLAPL/22533/2024 BLAPL/7672/2024	STATE OF ODISHA JHUNA @ JOGESWAR PRADHAN VS	JAGABANDHU SAHU VS	Spl/0000101/2019 PAIKMAL /148 /2024 A.D.J.,PADAMPUR(Bargarh )
45	D-BLAPL/22558/2024 BLAPL/7673/2024	STATE OF ODISHA GANJEI @ SANJAYA PRADHAN VS	SANTOSH KUMAR MAHANTY VS	Spl/0000038/2024 JAGANNATHA PRASAD /212 /2024 JMFC, JAGANNATH PRASAD(Ganjam)
		STATE OF ODISHA		GR/0000317/2024

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46	D-BLAPL/22547/2024 BLAPL/7674/2024	BABI KANHAR VS STATE OF ODISHA	S.S.RAY (2) VS	MANAMUNDA /90 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000108/2023
47	D-BLAPL/22560/2024 BLAPL/7675/2024	ASISH KUMAR BEERO VS STATE OF ODISHA	BABITA SAHU VS	GUNUPUR /150 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000091/2024
48	D-BLAPL/22553/2024 BLAPL/7676/2024	BIJAY @ BIJAY KUMAR BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /190 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000340/2024
49	D-BLAPL/22862/2024 BLAPL/7677/2024	SK. SULTAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000155/2023
50	D-BLAPL/22564/2024 BLAPL/7678/2024	RADHASHYAM CHOUDHURY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CHATRAPUR /128 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000078/2023
51	D-BLAPL/22640/2024 BLAPL/7679/2024	CHANDAN KUMAR BEHERA VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /40 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh ) Spl/0000032/2024
52	D-BLAPL/22706/2024 BLAPL/7680/2024	MANAS KUMAR SAMAL @ KANHA @ MANAS RANJAN SAMAL VS STATE OF ODISHA	DEBASNAN DAS VS	KENDRAPARA SADAR /711 /2023 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000246/2023
53	D-CMAPL/30034/2024 CMAPL/219/2024	CHITRASEN SABAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// () //
54	D-CMAPL/30138/2024 CMAPL/220/2024	HARIHAR OJHA VS BHAGABAN OJHA	ADV VS	// () //
55	D-CMAPL/30342/2024 CMAPL/221/2024	AMITA PATRA VS BRANCH MANAGER,ICICI PRUDENTIAL LIFE INSURANCE CORPORATION,MAHARAISTRA	RAJENDRA NARAYAN ROUT VS	// () //
56	D-CMAPL/30395/2024 CMAPL/222/2024	MADHUSUDAN SAMAL VS CHAIRMAN ODISHA GRAMYA BANK,PURI	ADV VS	// () //
57	D-CMAPL/30587/2024	NABANITA SA	SUDEEP KUMAR SARANGI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMAPL/223/2024	VS STATE OF ODISHA	VS	() //
58	D-CMP/32110/2024 CMP/827/2024	SASMITA GIRI VS MD.HABIBUR RAHEMAN	DEEPALI MAHAPATRA VS	// 1ST A.D.J.,PURI(Puri) Fao/0000015/2024
59	D-CMP/31747/2024 CMP/828/2024	BHARAT SANCHAR NIGAM LTD., BBSR VS SUBASH CHANDRA KANCHAN	ASHOK KUMAR MOHANTY VS	// SR CIVIL JUDGE (COMMERCIAL COURT) EP/0000444/2018
60	D-CMP/32309/2024 CMP/829/2024	MADAN MOHAN PRADHAN VS HARIBANDHU PATRA	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) TS/0000173/2000
61	D-CMP/32213/2024 CMP/830/2024	BHASKAR SAHOO VS RENUBALA SAHOO	NIRANJAN PANDA VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack) CS/0000120/1996
62	D-CONTC/26631/2024 CONTC/5786/2024	PURANDAR MISHRA VS BHAKTA RANJAN MOHANTY, ENGNR. IN CHIEF, W.R DEPT.	ADV VS	// () //
63	D-CONTC/28818/2024 CONTC/5787/2024	NIRANJAN PRADHAN VS SATYABRATA SAHU, I.A.S.	PRONOY MOHANTY VS	// () //
64	D-CONTC/29294/2024 CONTC/5788/2024	SATYANANDA ROUT VS NIHAR RANJAN ROUT, BLOCK SOCIAL SECURITY OFFICER, TIHIDI	ADV. VS	// () //
65	D-CONTC/32006/2024 CONTC/5789/2024	RANAJIT KUMAR PATRA VS KOUSIK PATTNAIK, TAHASILDAR, BANSAPAL	ADV. VS	// () //
66	D-CONTC/31385/2024 CONTC/5790/2024	NARENDRA KUMAR MANTRY VS SATYABRAT SAHU, IAS	GYANA RANJAN SETHI VS	// () //
67	D-CONTC/29920/2024 CONTC/5791/2024	JYOTSNA KUMARI MOHANTY VS A.ASWATHY, I.A.S.	ADV. VS	// () //
68	D-CONTC/31387/2024 CONTC/5792/2024	HRUDAYA RANJAN HOTA VS	ADV. VS	// ()

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69	D-CONTC/29981/2024 CONTC/5793/2024	ASHIS ISHWAR PATIL, IAS ARNAPURNA MAJHI VS LALIT BAG, TAHASILDAR, MALKANAGIRI	ADV VS	// // ()
70	D-CONTC/29990/2024 CONTC/5794/2024	PRASANTA KUMAR SETHI VS S.ASWATHY , I.A.S	ADV VS	// // ()
71	D-CONTC/30316/2024 CONTC/5795/2024	BALAKRUSHNA BHOI VS ANU GARG, IAS	ADV VS	// // ()
72	D-CONTC/30619/2024 CONTC/5796/2024	BANDANA JENA VS ASWATHY S. I.A.S.	ADV. VS	// // ()
73	D-CONTC/30891/2024 CONTC/5797/2024	KHETRABASI SINGHDEO VS ASWATHY S. IAS	ADV. VS	// // ()
74	D-CONTC/30945/2024 CONTC/5798/2024	NARENDRA KUMAR PANDA VS DR. ARABINDA PADHEE, SECY. AGRICULTURE AND F.E. DEPT.	ADV. VS	// // ()
75	D-CONTC/30867/2024 CONTC/5799/2024	ROHIT KUMAR PATRA VS ANU GARG, IAS	ADV. VS	// // ()
76	D-CONTC/30893/2024 CONTC/5800/2024	BASANTA KUMAR BAL VS ASWATHY S, IAS	ADV. VS	// // ()
77	D-CONTC/32090/2024 CONTC/5801/2024	MADHUSMITA MEHENTAR VS ARABINDA PADHI, P.SECY, AGRICULTURE AND F.E DEPT.	ADV VS	// // ()
78	D-CONTC/32091/2024 CONTC/5802/2024	BOLADHAR CHHATRIA VS ALOK KAR, ADD. SECY. DEPT. W.R. DEPT.	ADV. VS	// // ()
79	D-CONTC/30622/2024 CONTC/5803/2024	SUBRAT ACHARI @ CH. SUBRAT ACHARI VS ANU GARG, IAS	PRAFULLA KUMAR MOHAPATRA VS	// // ()

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80	D-CONTR/22988/2024 CONTR/28/2024	REGISTRAR (JUDL.), ORISSA HIGH COURT VS DEBANANDA MALLIK, S.I., BARPALI P.S., (NOW ATTACHED H.Q. BARGARH)	ADV. VS	//0 () //
81	D-CRLA/21343/2024 CRLA/736/2024	SANJIT NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOVINDPUR /97 /2020 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sambalpur) Spl/0000396/2020
82	D-CRLA/22027/2024 CRLA/737/2024	SUKASH MAJHI@SUKASH KUMAR MAJHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /135 /2022 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000162/2022
83	D-CRLA/22040/2024 CRLA/738/2024	KALIA@SASHIKANTA DALAI VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	KUJANGA /188 /2016 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur) CT/0000186/2016
84	D-CRLA/22212/2024 CRLA/739/2024	ARU@MANAS BHOI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	NIMAPADA /153 /2013 ADHOC ADDL. DISTRICT AND SESSIONS JUDGE, TR/0000011/2024
85	D-CRLA/22363/2024 CRLA/740/2024	BIJAY DIGAL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	K.NUAGOAN /75 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000067/2021
86	D-CRLA/22393/2024 CRLA/741/2024	BHUBANESWAR THELA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAHANDI /100 /2024 ADJ,UMERKOTE(Nabarangapur ) TR/0000019/2024
87	D-CRLA/22405/2024 CRLA/742/2024	SUNIL KUMAR MOHANTY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	ATHAMALLIK /227 /2024 SPECIAL JUDGE ATHMALLIK(Anugul ) Spl/0000009/2024
88	D-CRLA/21342/2024 CRLA/743/2024	LOCHAN PALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANTALA /172 /2018 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000049/2018
89	D-CRLA/21767/2024 CRLA/744/2024	DILLIP KUMAR SAHOO VS UNION OF INDIA	SUSANTA KUMAR MISHRA VS	BHUBANESWAR CBI /6 /2011 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR TR/0000010/2012
90	D-CRLA/21954/2024 CRLA/745/2024	DEBASISH MANDAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /81 /2022 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) Spl/0000067/2022
91	D-CRLA/22429/2024	RANJAN KUMAR SAHU	BIPLABA P.B. BAHALI	BALLIGUDA /44 /2024

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	CRLA/746/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000053/2024
92	D-CRLA/21732/2024 CRLA/747/2024	ACHYUT BHOI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BANGOMUNDA /44 /2019 ADDL.SESIONS JUDGE,KANTABANJINGA SC/000019/2020
93	D-CRLA/22658/2024 CRLA/748/2024	KAMADEV DIP VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	SAMBALPUR VIGILANCE /4 /2008 SPECIAL JUDGE,BALANGIR(Balangir) CT/000015/2010
94	D-CRLA/22780/2024 CRLA/749/2024	BABULI@DEBASISH BAIDYA VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT SADAR /90 /2017 AD-HOC A.D.J. (FTSC), JEYPORE(Koraput) TR/0000210/2017
95	D-CRLMC/18411/2024 CRLMC/2825/2024	KUNAL GUPTA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	INFOCITY PS /363 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0001310/2023
96	D-CRLMC/22197/2024 CRLMC/2826/2024	SATYANARAYAN RANA VS TAPAS KUMAR PARIDA	RASHMI REKHA PRADHAN VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) ICC/0000015/2021
97	D-CRLMC/22301/2024 CRLMC/2827/2024	ABANTI DAS MOHAPATRA VS BIKRAM SINGH MAHARANA	BISHNU PRASAD RATH VS	/ /0 J.M.F.C.,KUJANG(Jagatsinghapur ) CRMC/0000258/2023
98	D-CRLMC/22312/2024 CRLMC/2828/2024	LOKANATH MOHANTY VS STATE OF ODISHA	KUMAR KASHYAP VS	/ /0 S.D.J.M.,BALASORE(Baleshwar) ICC/0000618/2011
99	D-CRLMC/22376/2024 CRLMC/2829/2024	JAGANNATH BISWAL VS GITANJALI SAHOO	SAMVIT MOHANTY VS	/ /0 ASST SESSIONS JUDGE (WOMENS), JAGSIPATNA CRL.EXN/0000002/2024
100	D-CRLMC/22437/2024 CRLMC/2830/2024	BANTI DAS@BANTY DAS@SMRUTI RANJAN DAS VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	BARAMBA /148 /2018 ADDL.SESIONS JUDGE,ATHAGARH(Cuttack) ST/0000104/2019
101	D-CRLMC/21718/2024 CRLMC/2831/2024	KANEKA DIGAL VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /8 /2017 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000012/2017
102	D-CRLMC/22267/2024 CRLMC/2832/2024	CHIRANJIBI NAYAK VS	SAURAV TIBREWAL VS	MANGALA BAG /44 /2018 DISTRICT & SESSIONS JUDGE,CUTTACK

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/22054/2024 CRLMC/2833/2024	STATE OF ODISHA BHUGENDRA KUMAR RATH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	ST/0000039/2024 BARANGA /44 /2014 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000820/2014
104	D-CRLMC/20758/2024 CRLMC/2834/2024	STATE OF ODISHA PRAKASH NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /522 /2022 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000099/2023
105	D-CRLMC/21064/2024 CRLMC/2835/2024	STATE OF ODISHA BIJU@ ANANTA BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	NIMAPADA /304 /2019 J.M.F.C.,NIMAPARA(Puri) GR/0000721/2019
106	D-CRLMC/20970/2024 CRLMC/2836/2024	STATE OF ODISHA BISHIKESAN NAIK VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	BANTALA /413 /2022 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Angul) GR/0001486/2022
107	D-CRLMC/21035/2024 CRLMC/2837/2024	STATE OF ODISHA JHASKETAN MAJHI VS STATE OF ODISHA	KIRTAN DANG VS	TITILAGARH /121 /2013 CIVIL JUDGE (JD) CUM JMFC, BANGOR GR/0000209/2013
108	D-CRLMC/21521/2024 CRLMC/2838/2024	STATE OF ODISHA HUSSID HUSSIN VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /34 /2010 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000108/2010
109	D-CRLMC/21663/2024 CRLMC/2839/2024	STATE OF ODISHA BIBHU JALLY@BIBHUTI VS STATE OF ODISHA	ANNADA SANKAR JENA VS	/ /0 J.M.F.C.,DIGAPAHANDI(Ganjam) ICC/0000015/2014
110	D-CRLMC/22315/2024 CRLMC/2840/2024	STATE OF ODISHA SUJIT KUMAR MOHANTY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	NANDIPADA /114 /2020 J.M.F.C, HATADIHI(Kendujhar) GR/0000271/2020
111	D-CRLMC/22910/2024 CRLMC/2841/2024	STATE OF ODISHA RASHMI RANJAN BARIK VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	SALIPUR /433 /2023 A.D.J. SALIPUR(Cuttack) ST/0000027/2024
112	D-CRLMP/20719/2024 CRLMP/1103/2024	STATE OF ODISHA SUMITRA MALLICK VS STATE OF ODISHA	NISHIKANTA MISHRA VS	KHURDA SADAR /40 /2024 ( //
113	D-CRLMP/20774/2024 CRLMP/1104/2024	STATE OF ODISHA SUPUF INDUSTRIES PVT. LTD., KHORDHA VS STATE OF ODISHA	RAMDAS ACHARY VS	CYBER CRIME AND ECONOMIC OFFEN ( //

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114	D-CRLMP/21045/2024 CRLMP/1105/2024	MAMATA PADHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /48 /2017 () //
115	D-CRLMP/21116/2024 CRLMP/1106/2024	SARAT CHANDRA KAR VS STATE OF ODISHA	BASUDEV PUJARI VS	SALIPUR /296 /2024 () //
116	D-CRLMP/21407/2024 CRLMP/1107/2024	KUMARI SUNITA MANDAL VS STATE OF ODISHA	PRAVASH CH JENA VS	//0 () //
117	D-CRLMP/21918/2024 CRLMP/1108/2024	GYANESWAR PERA VS SUNITA SUNA @ PERA	BISWAJIT MOHAPATRA VS	//0 () //
118	D-CRLMP/21979/2024 CRLMP/1109/2024	SANJUKTA KUMARI PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	//0 () //
119	D-CRLMP/21933/2024 CRLMP/1110/2024	MAMINA SAHOO VS STATE OF ODISHA	NISHIKANTA MISHRA VS	PIPLI /293 /2024 () //
120	D-CRLMP/21958/2024 CRLMP/1111/2024	PRATIMA DALEI VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	//0 () //
121	D-CRLMP/22061/2024 CRLMP/1112/2024	JAYANTA KUMAR SWAIN VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	CHANDRASEKHARPUR /509 /2024 () //
122	D-CRLMP/21989/2024 CRLMP/1113/2024	SOVAN PRAKASH SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CHAULIAGANJA /181 /2024 () //
123	D-CRLMP/21992/2024 CRLMP/1114/2024	SUBRAT SETHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //
124	D-CRLMP/22055/2024 CRLMP/1115/2024	KAMAL KUMAR RATH VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// () //
125	D-CRLMP/22068/2024	BIJAYALAXMI SETHY	MANAS PATI	BALLIGUDA /217 /2023

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	CRLMP/1116/2024	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/22096/2024 CRLMP/1117/2024	ANIRUDHA MALIK VS STATE OF ODISHA	MANORANJAN MISHRA VS	//0 () //
127	D-CRLMP/22117/2024 CRLMP/1118/2024	SURESH CHANDRA MISHRA VS STATE OF ODISHA	GYANA RANJAN MISHRA VS	SECTOR-19 /25 /2024 () //
128	D-CRLMP/21198/2024 CRLMP/1119/2024	SURYA NARAYAN ROUT VS STATE OF ODISHA	B.S.DASPARIDA VS	//0 () //
129	D-CRLMP/22343/2024 CRLMP/1120/2024	NIBEDITA CHHOTARAY VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	BALIPATNA /263 /2024 () //
130	D-CRLMP/22636/2024 CRLMP/1121/2024	AJIT KUMAR DEHURY VS STATE OF ODISHA	SOUGAT DASH VS	NAKTIDEUL /179 /2023 () //
131	D-CRLREV/21207/2024 CRLREV/372/2024	RAJU@ RAJA @ NIHAR RANJAN PANIGRAHI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SINAPALI /80 /2009 A.D.J.,NAWAPARA(Nuapada ) CRA/0000002/2012
132	D-CRLREV/21201/2024 CRLREV/373/2024	SARAT CHANDRA GOUDA VS GUDIA NUKARAJU	BIRAJA PRASANNA DAS VS	// S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R ICC/0000040/2017
133	D-CRLREV/22083/2024 CRLREV/374/2024	SURENDRA KUMAR SAHOO VS SONALI SAHOO	SAMARENDRA MOHANTY VS	//0 ADDL SESSIONS JUDGE, KUJANG(Jagat CRA/0000011/2022
134	D-CRLREV/22422/2024 CRLREV/375/2024	KUMAR SANJIT NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /66 /2024 ADDL. SESSION JUDGE,BALLIGUDA(K CRMC/0000019/2024
135	D-ELPET/30665/2024 ELPET/27/2024	INDRAMANI BHAISAL VS JOGESH KUMAR SINGH	RABI NARAYAN MOHANTY VS	// () //
136	D-FAO/31382/2024 FAO/343/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD., ROURKELA VS	PRAKASH KUMAR MOHANTY VS	// COMNR FOR EMPLOYEES COMPENSAT

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137	D-FAO/31471/2024 FAO/344/2024	NELSAN LAKRA D.M., M/S NATIONAL INSURANCE CO.LTD, CUTTACK VS TRINATH NAHAK	PRAKASH KUMAR MOHANTY VS	EC/000003/2020 // COMNR.FOR EMPLOYEES COMP./ASST EC/0000215/2022
138	D-FAO/32249/2024 FAO/345/2024	MANAGER, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD. VS PADMABATI SAHU	ADAM ALI KHAN VS	// COMMISSIONER EMPLOYEES'S COMPE EC/0000012/2018
139	D-RPFAM/29788/2024 RPFAM/208/2024	MADHUSMITA BEHERA VS AKSHAY KUMAR SETHY	DEBASIS PATNAIK VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000193/2022
140	D-RPFAM/30396/2024 RPFAM/209/2024	SUKADEV MAJHI VS SAROJINI MAJHI	HIMANSU SEKHAR MOHANTY VS	// JUDGE FAMILY COURT, KEONJHAR(Ke Crp/0000032/2014
141	D-RPFAM/31127/2024 RPFAM/210/2024	PRAFULLA KUMAR SWAIN VS SUKANTI BISOI	ASHWINI KUMAR DAS VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000538/2017
142	D-RPFAM/31709/2024 RPFAM/211/2024	SUMATA ROUT@SUMANTA KUMAR ROUT VS SWARUPANANDINI BISWAL	ARUN KUMAR DAS 1 VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000025/2024
143	D-RPFAM/31745/2024 RPFAM/212/2024	SIBANATH HARIJAN@SHIBANATH HARIJAN VS MAHADEI NAG	SURYAKANTA DWIBEDI VS	// JUDGE, FAMILY COURT, NABARANGP Crp/0000052/2022
144	D-RPFAM/31893/2024 RPFAM/213/2024	PAPUN KUMAR PRADHAN@PAPUN PRADHAN VS SUSHAMA GADNAYAK@SUSAMA GARNAIK	AKSHAYA KUMAR SAHOO VS	// JUDGE, FAMILY COURT, DEOGARH(De Crp/0000027/2023
145	D-RPFAM/30101/2024 RPFAM/214/2024	CHANDRAKANTA SAHOO VS SRUTIREKHA SAHOO @ DAS	DIPTI RANJAN MOHAPATRA VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur Crp/0000021/2024
146	D-RSA/26838/2024 RSA/261/2024	KHETRABASI PARIDA VS ARNAPURNA PARIDA	CHITTARANJAN NANDA VS	// DIST.&SESSIONS JUDGE,KENDRAPARA RFA/0000002/2017
147	D-RSA/28116/2024 RSA/262/2024	RAJKISHORE MOHANTY VS PRAGYAN MISHRA	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur RFA/0000141/2005

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-RSA/31905/2024 RSA/263/2024	CHANDRAKALA SHAH VS BISHNU KUMAR SHAH	ANUPAM DASH VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000184/2022
149	D-RSA/31383/2024 RSA/264/2024	SUBHRANSU KUMAR DASH VS BABITA SATPATHY	BHASKAR CHANDRA PANDA VS	// 3RD ADJ BHUBANESWAR(Khordha ) RFA/0000092/2023
150	D-RSA/32111/2024 RSA/265/2024	SK.SAIRAT HOSSAIN@SK.SAYAT HOSSAIN VS SK. KAMAR HOSSAIN	TUSAR KUMAR MISHRA VS	// A.D.J.,JAJPUR(Jajapur ) RFA/0000005/2014
151	D-RSA/31954/2024 RSA/266/2024	SIKHAR MAHAPATRA VS BIJAYA KUMAR MAHAPATRA	JUDHISTHIR SAHOO VS	// ADDL. DIST. AND SESSION JUDGE, OD RFA/0000044/2023
152	D-RVWPET/30677/2024 RVWPET/165/2024	NABAGHANA DALAI VS BRUNDABAN DALAI	SUSANTA DASH VS	// () //
153	D-RVWPET/32655/2024 RVWPET/166/2024	M/S.UNITED BREWERIES LTD. VS STATE OF ODISHA	TANMAY MISHRA VS	// () //
154	D-TRP(C)/30980/2024 TRP(C)/204/2024	RATNAMANI SENAPATI VS MAHESH PRASAD MOHAPATRA	PUSPAK KUMAR SAHOO VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000108/2024
155	D-TRP(C)/31282/2024 TRP(C)/205/2024	DEEPA JENA@DIPA JENA VS SUBASH CHANDRA JENA	ARIJEET MISHRA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000076/2024
156	D-TRP(C)/31682/2024 TRP(C)/206/2024	AMRITASHREE@AMITASRI MOHANTY VS NISHANTA KUMAR BEHURIA	ASMIYA RANJAN MAJHI VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000123/2024
157	D-WA/31453/2024 WA/2062/2024	STATE OF ODISHA VS RANJAN KUMAR MUDULI	RAJANI BHUSAN MISHRA VS	// () //
158	D-WA/31454/2024 WA/2063/2024	STATE OF ODISHA VS ANJALI KHUNTIA	SASWAT DAS (A.G.A) VS	// () //
159	D-WA/31458/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/2064/2024	VS SANTANU KUMAR PRADHAN	VS	0 //
160	D-WA/31461/2024 WA/2065/2024	STATE OF ODISHA VS BASANTA KUMAR KANDI	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
161	D-WA/31481/2024 WA/2066/2024	STATE OF ODISHA VS MANOJ KUMAR DAS	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
162	D-WA/31483/2024 WA/2067/2024	STATE OF ODISHA VS PANCHANAN BEHERA	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
163	D-WA/31498/2024 WA/2068/2024	SAMARENDRA KUMAR BISWAL VS UNION OF INDIA,NEW DELHI	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
164	D-WA/31511/2024 WA/2069/2024	SIDHESWAR PRASAD NAYAK VS UNION OF INDIA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
165	D-WA/31513/2024 WA/2070/2024	SWAGAT RATH VS UNION OF INDIA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
166	D-WA/31514/2024 WA/2071/2024	STATE OF ODISHA VS SANJAY KUMAR PRADHAN	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
167	D-WA/31515/2024 WA/2072/2024	AMULYA SEN DEO VS UNION OF INDIA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
168	D-WA/31516/2024 WA/2073/2024	STATE OF ODISHA VS ARJUN KUMAR HOTA	AMIYA KUMAR MISHRA,A.G.A. VS	// 0 //
169	D-WA/31517/2024 WA/2074/2024	STATE OF ODISHA VS LAXMI NARAYAN PATTANAYAK	TARUN PATNAIK, A.S.C. VS	// 0 //
170	D-WA/31518/2024 WA/2075/2024	STATE OF ODISHA VS	PRADEEP KUMAR ROUT, A.G.A. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WA/31519/2024 WA/2076/2024	AKSHAY KUMAR PADHY STATE OF ODISHA VS KIRTI CHANDRA BHOI	PRADEEP KUMAR ROUT,A.G.A. VS	// // 0 //
172	D-WP(C)/21516/2024 WP(C)/18174/2024	PUSPALATA BARIK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
173	D-WP(C)/27612/2024 WP(C)/18175/2024	MAA KIRAN DEVI AGRO FOOD PVT. LTD., MAYURBHANJ VS CHIEF MANAGER, BANK OF BARODA, C.D.A., CUTTACK	TUNA SAHU VS	// 0 //
174	D-WP(C)/27144/2024 WP(C)/18176/2024	PRAVAKAR DAS VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
175	D-WP(C)/28333/2024 WP(C)/18177/2024	SUKANTA TARAI VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
176	D-WP(C)/28315/2024 WP(C)/18178/2024	RABINDRA GIRI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
177	D-WP(C)/20721/2024 WP(C)/18179/2024	RASHMI JAIN VS STATE OF ODISHA	ADITYA NARAYAN DAS VS	// 0 //
178	D-WP(C)/31866/2024 WP(C)/18180/2024	SUSHAMA KUJUR VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
179	D-WP(C)/29665/2024 WP(C)/18181/2024	NAMRATA KUMARI SAMAL VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
180	D-WP(C)/29666/2024 WP(C)/18182/2024	RASHMITA MAJHI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
181	D-WP(C)/31365/2024 WP(C)/18183/2024	PRAMILA ROUT VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/31739/2024 WP(C)/18184/2024	NAKULA CHARANA ROUT VS COLLECTOR-CUM-DISTRICT MAGISTRATE, BHADRAK	GYANESWAR SATPATHY VS	// 0 //
183	D-WP(C)/29829/2024 WP(C)/18185/2024	PURNA CHANDRA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
184	D-WP(C)/31617/2024 WP(C)/18186/2024	UMASANKAR TANDI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
185	D-WP(C)/29667/2024 WP(C)/18187/2024	SATYABRATA BISHI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
186	D-WP(C)/31404/2024 WP(C)/18188/2024	KOSHAL COLLEGE OF PHARMACY, SAMBALPUR VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
187	D-WP(C)/32412/2024 WP(C)/18189/2024	GOPI SAHOO VS COMMISIONER, B.M.C, BBSR	RAJA KISHORE SAHOO VS	// 0 //
188	D-WP(C)/29671/2024 WP(C)/18190/2024	TRUPTIMAYEE MODI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
189	D-WP(C)/32400/2024 WP(C)/18191/2024	MITA PARIDA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
190	D-WP(C)/31634/2024 WP(C)/18192/2024	RAJ KUMAR MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
191	D-WP(C)/29673/2024 WP(C)/18193/2024	PRIYA RANJAN BEHERA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
192	D-WP(C)/32163/2024 WP(C)/18194/2024	KALLIPU ISWAR RAO VS COMMNR CUM SECY, REVENUE AND D.M. KHURDA	SANJIB MOHANTY VS	// 0 //
193	D-WP(C)/32527/2024	SULOCHANA SAHOO	LAXMIKANTA MOHANTY	//

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	WP(C)/18195/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/29675/2024 WP(C)/18196/2024	PREMANSHU KUMAR BEHERA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
195	D-WP(C)/29821/2024 WP(C)/18197/2024	PADMA BIHARI MOHANTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
196	D-WP(C)/32071/2024 WP(C)/18198/2024	SUPERINTENDING ENGINEER, SUBARNAREKHA IRRIGATION DIV I VS ASST .PROVIDENT FUND COMMNR. AND AO. RO, KEONJHAR	SHAKTI PRASAD PANDA VS	// 0 //
197	D-WP(C)/29676/2024 WP(C)/18199/2024	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
198	D-WP(C)/32415/2024 WP(C)/18200/2024	EXECUTIVE ENGINEER (ELECTRICAL) TPWODL ROURKELA ELECTRICAL DIVISION, VS BINDU PATTNAIK	ARUNA KUMAR TRIPATHY VS	// 0 //
199	D-WP(C)/32193/2024 WP(C)/18201/2024	GILUBAS PARIDA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
200	D-WP(C)/32639/2024 WP(C)/18202/2024	RAMESH BEHERA VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	// 0 //
201	D-WP(C)/32198/2024 WP(C)/18203/2024	SWARNALATA PATTNAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
202	D-WP(C)/32677/2024 WP(C)/18204/2024	ASHAMANI SAHU VS STATE OF ODISHA	ABINASH ROUSTRAY VS	// 0 //
203	D-WP(C)/32417/2024 WP(C)/18205/2024	ARCHANA NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
204	D-WP(C)/32005/2024 WP(C)/18206/2024	NIRMAL CHANDRA SAHOO VS	TRILOCHAN DASH VS	// 0

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205	D-WP(C)/29822/2024 WP(C)/18207/2024	STATE OF ODISHA CHANDAN KUMAR NAYAK VS	ANURAG PATI VS	// // 0
206	D-WP(C)/32151/2024 WP(C)/18208/2024	STATE OF ODISHA BASANTA KUMAR MOHANTY VS	SOUMYA RANJAN MOHANTY VS	// // 0
207	D-WP(C)/30367/2024 WP(C)/18209/2024	INDIAN OIL CORP. LTD. MUMBAI DURYAN TANDI VS	SUKANTA KUMAR DALAI VS	// // 0
208	D-WP(C)/30276/2024 WP(C)/18210/2024	STATE OF ORISSA SUKANTA SEKHAR SATAPATHY VS	BAIDHAR SAHOO VS	// // 0
209	D-WP(C)/32070/2024 WP(C)/18211/2024	REGISTRAR, COOPERATIVE SOCIETIES, BBSR SARAT CHANDRA RAITA VS	ANIL KUMAR DAS VS	// // 0
210	D-WP(C)/30366/2024 WP(C)/18212/2024	STATE OF ODISHA GHENU HARPAL VS	SUKANTA KUMAR DALAI VS	// // 0
211	D-WP(C)/32121/2024 WP(C)/18213/2024	STATE OF ODISHA MANIRAM HANS VS	KRISHNA CHANDRA SAHU VS	// // 0
212	D-WP(C)/29832/2024 WP(C)/18214/2024	STATE OF ODISHA BABAJI CHARAN SAHOO VS	DEBENDRA NATH MISRA VS	// // 0
213	D-WP(C)/31891/2024 WP(C)/18215/2024	STATE OF ODISHA ASHUTOSH PATTNAIK VS	KAKRUNAKAR RATH VS	// // 0
214	D-WP(C)/32129/2024 WP(C)/18216/2024	SUPRIYA PATTANAIK ALL ODISHA CONTRACTORS ASSOCIATION, KHURDA VS	JASHOBANTA DASH VS	// // 0
215	D-WP(C)/32601/2024 WP(C)/18217/2024	STATE OF ODISHA BINAYA KUMAR NAIK VS SANJAY KUAMR NAIK	BHASKAR CHANDRA PANDA VS	// // 0 //

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216	D-WP(C)/32479/2024 WP(C)/18218/2024	SAGARIKA BHOL VS THE COMNR, CGST, CX AND CUSTOMS, BBSR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
217	D-WP(C)/32159/2024 WP(C)/18219/2024	TARANGA BARIK VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
218	D-WP(C)/30007/2024 WP(C)/18220/2024	MADHUSUDAN MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
219	D-WP(C)/30460/2024 WP(C)/18221/2024	NARAHARI ROUT VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
220	D-WP(C)/29677/2024 WP(C)/18222/2024	SANTOSH KUMAR AGRASINGH VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
221	D-WP(C)/30493/2024 WP(C)/18223/2024	MADAN MOHAN SAHOO VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
222	D-WP(C)/32253/2024 WP(C)/18224/2024	SUSAMA SINGH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
223	D-WP(C)/32288/2024 WP(C)/18225/2024	SAROJINI RAITA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
224	D-WP(C)/30115/2024 WP(C)/18226/2024	PRAVATI MOHANTA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
225	D-WP(C)/29683/2024 WP(C)/18227/2024	RAJESH KUMAR BHOI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
226	D-WP(C)/30027/2024 WP(C)/18228/2024	ANITH GOSHA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
227	D-WP(C)/30969/2024	BIKRAM NAYAK	DAMODAR PATRA	//

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	WP(C)/18229/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/32278/2024 WP(C)/18230/2024	DEBANANDA PATNAIK VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
229	D-WP(C)/30028/2024 WP(C)/18231/2024	NANDIN BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
230	D-WP(C)/30769/2024 WP(C)/18232/2024	BANDANA KUMARI SAHU VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
231	D-WP(C)/30970/2024 WP(C)/18233/2024	HARISH CHANDRA MOHANTA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
232	D-WP(C)/30800/2024 WP(C)/18234/2024	SANJIB KUMAR GHATUARY VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
233	D-WP(C)/32063/2024 WP(C)/18235/2024	SIMANCHAL PANDA VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// 0 //
234	D-WP(C)/30975/2024 WP(C)/18236/2024	AJAY KUMAR DASH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
235	D-WP(C)/30031/2024 WP(C)/18237/2024	BINODINI SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
236	D-WP(C)/29689/2024 WP(C)/18238/2024	BARUN KUMAR KINDO VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
237	D-WP(C)/32299/2024 WP(C)/18239/2024	SUBHADRA TIRIYA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
238	D-WP(C)/29772/2024 WP(C)/18240/2024	ELINA PRIYADARSHINI VS	ASISH MISHRA VS	// 0

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239	D-WP(C)/30938/2024 WP(C)/18241/2024	STATE OF ODISHA MANIPAL HOSPITALS (EAST) INDIA PRIVATE LTD., KOLKATA VS SUMAN CHHUALSINGH	SAMARENDRA KUMAR MOHANTY VS	// // 0 //
240	D-WP(C)/30033/2024 WP(C)/18242/2024	AUGUSTIN KANDAI BURU VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
241	D-WP(C)/30990/2024 WP(C)/18243/2024	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
242	D-WP(C)/31741/2024 WP(C)/18244/2024	DEBIDUTTA MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// 0 //
243	D-WP(C)/29775/2024 WP(C)/18245/2024	BISHNU NARAYAN NAIK VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
244	D-WP(C)/30099/2024 WP(C)/18246/2024	SARITA SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
245	D-WP(C)/30941/2024 WP(C)/18247/2024	SK. RIASATULLA VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
246	D-WP(C)/29818/2024 WP(C)/18248/2024	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
247	D-WP(C)/30102/2024 WP(C)/18249/2024	AKASH TIU VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
248	D-WP(C)/31812/2024 WP(C)/18250/2024	KUSHA KUMAR NAYAK VS STATE OF ODISHA	DINESH CHANDRA RAY VS	// 0 //
249	D-WP(C)/30950/2024 WP(C)/18251/2024	KULAMANI SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //

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250	D-WP(C)/31307/2024 WP(C)/18252/2024	SOBHA PANDEY VS THE CHIEF MANAGER-CUM-AUTHORIZED OFFICER, KOTAK MAHINDRA BANK LTD., KHURDA	ANSHURAM MISHRA VS	// 0 //
251	D-WP(C)/30104/2024 WP(C)/18253/2024	PRATIVA JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
252	D-WP(C)/31478/2024 WP(C)/18254/2024	ASHOK KUMAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
253	D-WP(C)/32767/2024 WP(C)/18255/2024	HAREKRUSHNA DASH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
254	D-WP(C)/30953/2024 WP(C)/18256/2024	BANSIDHAR BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
255	D-WP(C)/30407/2024 WP(C)/18257/2024	RASMITA BEHERA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
256	D-WP(C)/31418/2024 WP(C)/18258/2024	KUNTALA JOSHI VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
257	D-WP(C)/30465/2024 WP(C)/18259/2024	KANTILAL MUGREE VS COMNR-CUM-SECY, COOPERATION DEPT., BBSR	SHASHI BHUSAN JENA VS	// 0 //
258	D-WP(C)/30504/2024 WP(C)/18260/2024	DR AMRESH PATI VS OSSIN DAS	RABINDRA KUMAR PRUSTY VS	// 0 //
259	D-WP(C)/31834/2024 WP(C)/18261/2024	ASHOK KUMAR BEHERA VS ASSESSING OFFICER, ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI	KSHIROD KUMAR SAHOO VS	// 0 //
260	D-WP(C)/30479/2024 WP(C)/18262/2024	MANOJ MAHANANDA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
261	D-WP(C)/32763/2024	DHIRENDRA KUMAR MOHANTY	BANSHIDHAR SATAPATHY	//

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	WP(C)/18263/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/31814/2024 WP(C)/18264/2024	RITA MISHRA VS STATE OF ODISHA	BIRANCHI KUMAR JENA VS	// 0 //
263	D-WP(C)/29899/2024 WP(C)/18265/2024	RATNAKAR JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
264	D-WP(C)/30470/2024 WP(C)/18266/2024	M/S. ARYANS INFRASTRUCTURE PVT. LTD., BBSR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
265	D-WP(C)/32760/2024 WP(C)/18267/2024	RATIKANTA DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
266	D-WP(C)/32762/2024 WP(C)/18268/2024	BRAHMANANDA ROUT VS DIRECTOR , COLLEGE DEVELOPMENT COUNCIL, RAMA DEVI WOMENS UNIVERSITY	SAIBRATA RATH VS	// 0 //
267	D-WP(C)/31284/2024 WP(C)/18269/2024	LADUKISHORE SAHU VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
268	D-WP(C)/30900/2024 WP(C)/18270/2024	BASUDEV SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
269	D-WP(C)/32153/2024 WP(C)/18271/2024	PRASANTA KUMAR SUBUDHI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
270	D-WP(C)/30766/2024 WP(C)/18272/2024	TUNGU KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
271	D-WP(C)/31408/2024 WP(C)/18273/2024	RAJU SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// 0 //
272	D-WP(C)/29911/2024 WP(C)/18274/2024	RAJENDRA PRASAD PRATIHARI VS	DEVI PRASAD DASH VS	// 0

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273	D-WP(C)/30959/2024 WP(C)/18275/2024	STATE OF ODISHA SANJUKTA NAYAK VS	ARUN KUMAR PATRA VS	// // 0
274	D-WP(C)/32335/2024 WP(C)/18276/2024	STATE OF ODISHA HRUSHIKESH PANI VS	MANOJ KUMAR PANDA VS	// // 0
275	D-WP(C)/31898/2024 WP(C)/18277/2024	STATE OF ODISHA GURUKUL INSTITUTE OF MEDICAL SCIENCES, SUNDERGARH VS	CHANDANA TRIPATHY VS	// // 0
276	D-WP(C)/30106/2024 WP(C)/18278/2024	STATE OF ODISHA BASANTI DAS VS	SUDHIR KUMAR MALLICK VS	// // 0
277	D-WP(C)/32786/2024 WP(C)/18279/2024	STATE OF ODISHA MRUTYUNJAYA PERA VS	ASISH MISHRA VS	// // 0
278	D-WP(C)/29964/2024 WP(C)/18280/2024	STATE OF ODISHA BASUDEV SWAIN VS	BIDYADHAR MANSING VS	// // 0
279	D-WP(C)/30761/2024 WP(C)/18281/2024	STATE OF ODISHA ANIL KUMAR CHAKRA VS	ARUN KUMAR PATRA VS	// // 0
280	D-WP(C)/31818/2024 WP(C)/18282/2024	STATE OF ODISHA TAPAS KUMAR DAS VS	KSHIROD KUMAR SAHOO VS	// // 0
281	D-WP(C)/30112/2024 WP(C)/18283/2024	SUB COLLECTOR, SADAR, CUTTACK TUSARKANTI ROUT VS	SUDHIR KUMAR MALLICK VS	// // 0
282	D-WP(C)/32212/2024 WP(C)/18284/2024	STATE OF ODISHA ZANNATARA BEGUM VS	SUDEEP KUMAR SARANGI VS	// // 0
283	D-WP(C)/32201/2024 WP(C)/18285/2024	AUTHORISED OFFICER , ODISHA GRAMYA BANK, KHURDA M/S.NAYAK ASSOCIATES VS	DILLIP KUMAR NAYAK(IN PERSON) VS	// // 0
		THE COLLECTOR AND D.M CUM C.E.O., S.D.C., MAYURBHANJ		//

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284	D-WP(C)/30283/2024 WP(C)/18286/2024	ITISHREE PRADHAN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
285	D-WP(C)/32401/2024 WP(C)/18287/2024	DEEPAK KUMAR JENA VS APPELLATE AUTHORITY CUM SUPERINTENDING ENGINEER CUM DY.ELECTRICAL INSPECTOR GOVT.OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
286	D-WP(C)/30930/2024 WP(C)/18288/2024	SUBASH NAYAK VS STATE OF ODISHA	GOKHA BEHERA VS	// 0 //
287	D-WP(C)/30471/2024 WP(C)/18289/2024	M/S. ARYANS INFRASTRUCTURE PVT. LTD. BBSR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
288	D-WP(C)/30026/2024 WP(C)/18290/2024	SENHALATA TRIPATHY VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
289	D-WP(C)/32413/2024 WP(C)/18291/2024	GOPAL MANNA VS SECY, LOKAYUKTA, ODISHA, TOSHALI BHAWAN, BBSR	KRUSHNA CHANDRA DASH VS	// 0 //
290	D-WP(C)/31821/2024 WP(C)/18292/2024	SANJAY KUMAR RAY VS COLLECTOR, JAJPUR	HIMANSU SEKHAR DEO VS	// 0 //
291	D-WP(C)/31397/2024 WP(C)/18293/2024	PURNA CHANDRA DAS VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
292	D-WP(C)/30931/2024 WP(C)/18294/2024	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
293	D-WP(C)/30481/2024 WP(C)/18295/2024	PRATAP CHANDRA SINGH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
294	D-WP(C)/30274/2024 WP(C)/18296/2024	GIRIJA SHANKAR MOHAPATRA VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// 0 //
295	D-WP(C)/31452/2024	BETNOTI COLLEGE OF NURSING, BETNOTI	SIDHESWAR MALLIK	//

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	WP(C)/18297/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/31080/2024 WP(C)/18298/2024	ANTARYAMI SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
297	D-WP(C)/32819/2024 WP(C)/18299/2024	SMITARANI MOHANTY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
298	D-WP(C)/30411/2024 WP(C)/18300/2024	DHIRENDRA KUMAR PATRA VS SECRETARY DEPT OF FOREST AND ENVIRONMENT	PRAFULLA CHANDRA ACHARYA VS	// 0 //
299	D-WP(C)/31177/2024 WP(C)/18301/2024	SANTOSH KUMAR JENA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
300	D-WP(C)/31457/2024 WP(C)/18302/2024	BETNOTI SCHOOL OF NURSING (ANM) , MAYURBHANJ VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
301	D-WP(C)/31298/2024 WP(C)/18303/2024	MENDA @ M.SHYAMAGHANA VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
302	D-WP(C)/31877/2024 WP(C)/18304/2024	SOMANATH ROUT VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
303	D-WP(C)/30413/2024 WP(C)/18305/2024	BENUDHAR NAIK VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
304	D-WP(C)/31375/2024 WP(C)/18306/2024	ANUP SAI VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
305	D-WP(C)/32791/2024 WP(C)/18307/2024	MANOJ KUMAR SADUAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
306	D-WP(C)/30423/2024 WP(C)/18308/2024	ALOK KUMAR DAS VS	SUJATA SAHOO VS	// 0

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307	D-WP(C)/32196/2024 WP(C)/18309/2024	COLLECTOR, KHORDHA AMIYA KUMAR JENA VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// // ()
308	D-WP(C)/30464/2024 WP(C)/18310/2024	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // ()
309	D-WP(C)/31450/2024 WP(C)/18311/2024	BETNOTI SCHOOL OF NURSING (GNM) , MAYURBHANJ VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // ()
310	D-WP(C)/31900/2024 WP(C)/18312/2024	SATYA RANJAN SAHOO VS THE SUB COLLECTOR, DHENKANAL	AMIT PRASAD BOSE VS	// // ()
311	D-WP(C)/32654/2024 WP(C)/18313/2024	RAGHURAM SAHU VS COLLECTOR GANJAM	PRASANTA KUMAR NANDA VS	// // ()
312	D-WPCRL/22114/2024 WPCRL/94/2024	BABAN DAS VS STATE OF ODISHA	ANUPAM RATH VS	BARI /394 /2024 // ()
313	D-ABLAPL/20671/2024 ABLAPL/8084/2024	KANHU PRADHAN @ KAHNU PRADHAN VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	TARASINGI /185 /2024 // ()
314	D-ABLAPL/20989/2024 ABLAPL/8085/2024	BARSHA @ JHARANARANI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	SABARANG /152 /2024 // ()
315	D-ABLAPL/21800/2024 ABLAPL/8086/2024	RAMAMANI NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDABALI /323 /2024 // ()
316	D-ABLAPL/21088/2024 ABLAPL/8087/2024	BIKASH PARIDA VS STATE OF ODISHA	AMITABH NAIK VS	KRUSHNA PRASAD /18 /2023 // ()
317	D-ABLAPL/21806/2024 ABLAPL/8088/2024	RIYAJUDDIN SAHA VS STATE OF ODISHA	HAJI SK ABDUL ISTAR VS	PURUNABAZAR /120 /2024 J.M.F.C.,BHADRAK(Bhadrak ) GR/0000197/2024

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318	D-ABLAPL/21976/2024 ABLAPL/8089/2024	TINA @ TRINATH BEHERA VS STATE OF ODISHA	BRUNDABAN ROUT VS	CHAULIAGANJA /172 /2024 () //
319	D-ABLAPL/21824/2024 ABLAPL/8090/2024	ANTARYAMI NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /91 /2024 () //
320	D-ABLAPL/21998/2024 ABLAPL/8091/2024	RAGHU @ RAGHUNATH MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /333 /2024 () //
321	D-ABLAPL/21828/2024 ABLAPL/8092/2024	CHANDRAKANT RAUTARAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHANDAKA P.S. /180 /2024 () //
322	D-ABLAPL/21997/2024 ABLAPL/8093/2024	SRIKANT DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /132 /2024 () //
323	D-ABLAPL/21838/2024 ABLAPL/8094/2024	TULU MALIK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /250 /2024 () //
324	D-ABLAPL/21978/2024 ABLAPL/8095/2024	AJAYA KUMAR RATHA @ RATH VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BARI RAMACHANDRAPUR /358 /2024 () //
325	D-ABLAPL/21840/2024 ABLAPL/8096/2024	GUNU BEHERA @ SANTOSH BEHERA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BHANJANAGAR /598 /2024 () //
326	D-ABLAPL/19101/2024 ABLAPL/8097/2024	SANJIB @ SANJIT MAREI VS STATE OF ODISHA	SATYA PRAKASH MAHAPATRA VS	KATARBAGA /39 /2024 () //
327	D-ABLAPL/21841/2024 ABLAPL/8098/2024	NILACHAKRA PANDA VS STATE OF ODISHA	LAXMAN BHOI VS	NANDANKANAN /104 /2020 () //
328	D-ABLAPL/19762/2024 ABLAPL/8099/2024	SUSHANTA KUMAR AGRASINGH VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KANAS /172 /2024 () //
329	D-ABLAPL/19928/2024	SAMIR PATTNAIK	RAJIB LOCHAN PATTNAIK	MALKANGIRI /407 /2021

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	ABLAPL/8100/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/21278/2024 ABLAPL/8101/2024	SURJYAKANTA SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MUDULI VS	//0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000034/2024
331	D-ABLAPL/21882/2024 ABLAPL/8102/2024	RAJU @ SANJAYA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /89 /2015 () //
332	D-ABLAPL/20242/2024 ABLAPL/8103/2024	SAHEB CHARAN MALLICK VS STATE OF ODISHA	GOUTAM CH. ROUT VS	NIALI /261 /2024 () //
333	D-ABLAPL/21886/2024 ABLAPL/8104/2024	ABHI @ ABHIMANYU PANDA VS STATE OF ODISHA	MANAS CHAND VS	RAMACHANDRAPUR /288 /2024 () //
334	D-ABLAPL/21545/2024 ABLAPL/8105/2024	MOHAMMAD ASIF QURASHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /255 /2024 () //
335	D-ABLAPL/20243/2024 ABLAPL/8106/2024	BHABANI SHANKAR LENKA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	BHARATPUR PS /428 /2024 () //
336	D-ABLAPL/21897/2024 ABLAPL/8107/2024	CHINMAYA BISHOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /469 /2024 () //
337	D-ABLAPL/20698/2024 ABLAPL/8108/2024	MEENA MOHAPATRA@MEENA BISWAL VS STATE OF ODISHA	GHANASHYAM MUDULI VS	KHURDA SADAR /130 /2024 () //
338	D-ABLAPL/20782/2024 ABLAPL/8109/2024	PHHINA JENA @ DHRUTI SUNDAR JENA VS STATE OF ODISHA	ANNADA SANKAR JENA VS	KANAS /120 /2024 () //
339	D-ABLAPL/21310/2024 ABLAPL/8110/2024	UPENDRA KUMAR SETHI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	DASPALLA /159 /2024 () //
340	D-ABLAPL/22050/2024 ABLAPL/8111/2024	E. GADADHAR PATRO @ KASI VS	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /245 /2024 ()

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341	D-ABLAPL/22051/2024 ABLAPL/8112/2024	STATE OF ODISHA KASI BAG @ KASINATH BAG VS	DIBYA PRAKASH MISHRA VS	// KATARBAGA /43 /2024 ()
342	D-ABLAPL/20795/2024 ABLAPL/8113/2024	STATE OF ODISHA BIBHUTI BHUSAN JENA VS	ANNADA SANKAR JENA VS	// KANAS /62 /2024 ()
343	D-ABLAPL/22057/2024 ABLAPL/8114/2024	STATE OF ODISHA LITU @ PRADIPTA MAHANTA VS	RAMANI KANTA PATTANAIAK VS	// BADMAL /222 /2021 ()
344	D-ABLAPL/20837/2024 ABLAPL/8115/2024	STATE OF ODISHA BIPLABA HOTA VS	ANNADA SANKAR JENA VS	// PURI SADAR /271 /2024 ()
345	D-ABLAPL/22058/2024 ABLAPL/8116/2024	STATE OF ODISHA BIJAYA KUMAR DEHURI VS	ARIJEET MISHRA VS	// KALIAPANI /97 /2024 ()
346	D-ABLAPL/22060/2024 ABLAPL/8117/2024	STATE OF ODISHA RITIKA MISHRA VS	ARIJEET MISHRA VS	// BHANJPUR /183 /2024 ()
347	D-ABLAPL/21318/2024 ABLAPL/8118/2024	STATE OF ODISHA GANGADHAR PRADHAN VS	ADYASIDHI MISHRA VS	// LINGARAJ P.S. /39 /2024 ()
348	D-ABLAPL/22419/2024 ABLAPL/8119/2024	STATE OF ODISHA RUSHIMANI SAGDIA VS	SUSHANTA KUMAR PRADHAN VS	// AMPANI /53 /2024 ()
349	D-ABLAPL/21150/2024 ABLAPL/8120/2024	STATE OF ODISHA RAMA CHANDRA DARUA VS	ADITYA NARAYAN DAS VS	// BARI /12 /2024 ()
350	D-ABLAPL/21358/2024 ABLAPL/8121/2024	STATE OF ODISHA AKASH KUMAR KANDI VS	BICHITRA NARAYANA SATAPATHY VS	// ERASAMA /319 /2024 ()
351	D-ABLAPL/21184/2024 ABLAPL/8122/2024	STATE OF ODISHA SATYABRATA MAHAKUD VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// BAMBARI /182 /2024 () //

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352	D-ABLAPL/22500/2024 ABLAPL/8123/2024	KHIROD BHAI HATIGARH@KHIROD SETHI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /379 /2024 () //
353	D-ABLAPL/21255/2024 ABLAPL/8124/2024	RAKESH KUMAR SAHU VS STATE OF ODISHA	SRIHARSA PRASAD DASH VS	MAHILA (BERHAMPUR) /72 /2024 () //
354	D-ABLAPL/20608/2024 ABLAPL/8125/2024	DURYODHAN DASH @ DURYODHAN DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KUAKHIA /301 /2024 () //
355	D-ABLAPL/21463/2024 ABLAPL/8126/2024	RAKSHYAK BEHERA @ RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /419 /2024 () //
356	D-ABLAPL/22425/2024 ABLAPL/8127/2024	NARESH NAIK VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	PAIKMAL /172 /2024 () //
357	D-ABLAPL/22515/2024 ABLAPL/8128/2024	BIKASH PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	HARICHANDANPUR /155 /2024 () //
358	D-ABLAPL/22433/2024 ABLAPL/8129/2024	NIRANJAN KHATUA VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /97 /2024 () //
359	D-ABLAPL/22523/2024 ABLAPL/8130/2024	DAMAYANTI PEDDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	SABARANG /200 /2024 () //
360	D-ABLAPL/22435/2024 ABLAPL/8131/2024	BABU BHAI@PRAVAT KUMAR BARIK VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /379 /2024 () //
361	D-ABLAPL/21491/2024 ABLAPL/8132/2024	BHABAGRAHI MOHARANA @ MAHARANA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	MARSHAGHAI /131 /2024 () //
362	D-ABLAPL/22265/2024 ABLAPL/8133/2024	BALARAM MALIK VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	AUL /73 /2024 J.M.F.C,AUL(Kendrapara ) GR/0000114/2024
363	D-ABLAPL/22459/2024	DIPU@DIPTIMAY MOHAPATRA	ARUN KUMAR BEHERA	JALESWAR /379 /2024

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	ABLAPL/8134/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/21540/2024 ABLAPL/8135/2024	PABANA MOHARATHA VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARASINGHPUR /140 /2024 () //
365	D-ABLAPL/22468/2024 ABLAPL/8136/2024	PRASANTA KUMAR BHANJA @GUNABHAI GARAJE MANDIR VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /379 /2024 () //
366	D-ABLAPL/22280/2024 ABLAPL/8137/2024	MADHAB BERA@BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /60 /2024 () //
367	D-ABLAPL/22297/2024 ABLAPL/8138/2024	NAGESHWAR JHANKAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 S.D.J.M.,BIRAMAHAJJPUR(Sonepur ) 2(B)CC/0000010/2024
368	D-ABLAPL/22491/2024 ABLAPL/8139/2024	JIBITESH PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JODA /90 /2024 () //
369	D-ABLAPL/22492/2024 ABLAPL/8140/2024	JAGA BHAI HATIGARH@CHANDAN KUMAR ROUT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /379 /2024 () //
370	D-ABLAPL/22326/2024 ABLAPL/8141/2024	KESHAB @ KISHORE CHANDRA KHILLAR VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /449 /2024 () //
371	D-ABLAPL/21547/2024 ABLAPL/8142/2024	GAJENDRA DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	/ /0 () //
372	D-ABLAPL/22494/2024 ABLAPL/8143/2024	JAY BHENI G@ RAJANI GHOSH VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /379 /2024 () //
373	D-ABLAPL/22496/2024 ABLAPL/8144/2024	ALOK MAMU@SABENDRA GIRI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /379 /2024 () //
374	D-ABLAPL/22834/2024 ABLAPL/8145/2024	AJAY KUMAR ROUT VS	DILIP KUMAR RAY VS	MAHAKALPARA /154 /2024 ()

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375	D-ABLAPL/22498/2024 ABLAPL/8146/2024	STATE OF ODISHA SWAPAN KUMAR GHOSHAL @ GHOSAL VS UNION OF INDIA (CBI)	BIJAYA KUMAR DASH VS	// / /0 ()
376	D-ABLAPL/22668/2024 ABLAPL/8147/2024	KUMUD RANJAN SETHI @ SETHY VS STATE OF ODISHA	DIGAMBAR SETHI VS	// BARGARH /651 /2023 ()
377	D-ABLAPL/21653/2024 ABLAPL/8148/2024	SUSHANT KUSHAL @ KUMBHAR VS STATE OF ODISHA	KRUSHNA CHANDRA ACHARYA VS	// BOLANGIR TOWN /294 /2024 ()
378	D-ABLAPL/22657/2024 ABLAPL/8149/2024	SASMITA MAJHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// MATHILI /149 /2024 ()
379	D-ABLAPL/21459/2024 ABLAPL/8150/2024	SUSHANTA HATI VS STATE OF ODISHA	BINOD KUMAR HATI VS	// PATNAGARH /195 /2024 ()
380	D-ABLAPL/22190/2024 ABLAPL/8151/2024	SUBHAM SHARMA VS STATE OF ODISHA	SATYAJIT MOHANTY VS	// RENGALI (SAMBALPUR) /114 /2024 ()
381	D-ABLAPL/22653/2024 ABLAPL/8152/2024	BIJAY KUMAR GUMANSINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// CHANDAPUR /87 /2024 ()
382	D-ABLAPL/22391/2024 ABLAPL/8153/2024	BISWAJIT SAHA VS STATE OF ODISHA	ASHOK JENA VS	// LAXMISAGAR P.S. /269 /2024 ()
383	D-ABLAPL/22333/2024 ABLAPL/8154/2024	BIKASH KUMAR RAY VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSAN VS	// CHOUDWAR /329 /2024 ()
384	D-ABLAPL/22356/2024 ABLAPL/8155/2024	SOUMYA RANJAN PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// COLLIERY /161 /2024 ()
385	D-ABLAPL/22620/2024 ABLAPL/8156/2024	MANA BINDHANI @ MANOJ KUMAR BINDHANI VS STATE OF ODISHA	SANJAY KUMAR DAS (2) VS	// BALASORE TOWN /196 /2024 ()

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386	D-ABLAPL/22630/2024 ABLAPL/8157/2024	SUDIP KUMAR VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	MAHILA P.S. BUXIBAZAR /93 /2024 () //
387	D-ABLAPL/22632/2024 ABLAPL/8158/2024	SUDARSAN NAYAK VS STATE OF ODISHA	UMAKANTA BARIK VS	KEONJHAR SADAR /309 /2024 () //
388	D-ABLAPL/19904/2024 ABLAPL/8159/2024	GANGADHAR PALEI @ DAMBARUDHAR PALEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /478 /2024 () //
389	D-CONTC(CPC)/46/2019 CONTC(CPC)/46/2019	PABITRA MOHAN MOHAPATRA VS BIKASH CHANDRA DAS, OVS, CDVO, DHENKANAL	M/S BISWABIHARI MOHANTY VS	// () //